

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 254/MP/2024
with I.A. No. 64/2025

Subject : Petition under Section 79(1)(b) and 79(1)(f) of the Electricity Act, 2003, read with the PPA dated 25.7.2013 executed between the Petitioner and PTC and as per the terms of the back to back PPA executed by PTC with UPPCL on behalf of Paschimanchal Vidyut Vitran Nigam Limited, Purvanchal Vidyut Vitran Nigam Limited, Madhyanchal Vidyut Vitran Nigam Limited, Dakshinanchal Vidyut Vitran Nigam Limited dated 25.7.2013, seeking recovery of unilateral and wrongful deductions contrary to the terms of the PPA as well as order dated 14.5.2019 passed in Petition No. 77/MP/2018.

Petitioner : TRN Energy Private Limited

Respondent : UPPCL and 7 others

Date of Hearing : **18.11.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Matrugupta Mishra, Advocate, TRNEPL
Ms. Vanshika Saraf, Advocate, TRNEPL
Shri Naman Poddar, Advocate, TRNEPL
Ms. Puja Priyadarshini, Advocate, UPPCL
Shri Rishabh Bhardwaj, Advocate, UPPCL
Shri Ravi Kishore, Advocate, PTC
Ms. Deepti Dash, Advocate, PTC

Record of Proceedings

At the outset, the learned counsel for the Respondent, UPPCL, sought extension of time to file the additional information sought vide ROP of the hearing dated 26.9.2025. The proxy counsel for the Respondent, PTC, also prayed for an adjournment.

2. The learned counsel for the Petitioner, while pointing out that the Respondents continue to make deductions from the monthly invoices, prayed that the matter may be listed for hearing at an early date.

3. The Commission, after hearing the parties, permitted the Respondent, UPPCL, to file the additional information sought vide ROP of the hearing dated 26.9.2025 on an affidavit, after serving a copy to the Petitioner and other parties, on or before **5.12.2025**.



4. The Petition shall be listed for hearing on **9.12.2025**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

